

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:141

ANSWERED ON:04.12.2012

MODERNISATION OF POLICE FORCES

Acharia Shri Basudeb;Roy Shri Mahendra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the strength of police personnel in various States/UTs are adequate to check the rising crimes in the country;
- (b) if not, the action taken by the Government in this regard;
- (c) whether the policemen in various States/UTs lack adequate training to counter a situation like the terrorist attack in Mumbai and if so, the details thereof;
- (d) whether latest weapons have been provided to the police personnel to counter sophisticated weapons like AK-47 used by the militants; and
- (e) if so, the details thereof along with the funds allocated and utilised by each State/UT under modernisation of State police forces during each of the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 141 FOR 04.12.2012 REGARDING MODERNISATION OF POLICE FORCES.

(a) and (b) : As per the data compiled by the Bureau of Police Research and Development (BPR&D), the sanctioned strength of total police force (civil and armed) as on 1.1.2011 is 2,064,370 and the actual strength is 1,563,301 with a vacancy of 5,02,420. "Police" being a State subject as per VIth Schedule to the Constitution of India, it is the responsibility of the State Governments to fill up the vacancies in police forces. However, the State Governments have been advised from time to time in various fora by the Ministry of Home Affairs to fill up the existing vacancies in the State Police Forces to deal with law and order problems.

(c): It is primarily the responsibility of the State Governments to impart training to State police personnel. The State Governments organize training courses for its police personnel in its police training institutions. Various training programmes/courses are also organized by BPR&D, army training institutes and central police institutions for the benefit of the State police personnel.

(d) & (e): Under the Scheme for Modernisation of State Police Forces (MPF Scheme), funds have been provided to the State Governments, inter-alia, for acquisition of modern weaponry. The Ministry of Home Affairs also undertakes procurement of imported weapons for State Police Forces by tagging it with the ongoing procurement for Central Armed Police Forces (CAPFs). The details of imported weapons procured/being procured by the Ministry of Home Affairs for the State Police Forces / UTs from the year 2009, 2010 & 2011 is given in the Statement at Annexure-I. Besides this, funds have been released to Ordnance Factory Board by the Ministry of Home Affairs under the MPF Scheme for supply of weaponry items such as INSAS, 9 mm Pistol, SLR 7.62 mm, 12 Bore Pump Action Gun, etc. to State Governments. The details of funds released by the Ministry of Home Affairs under the MPF Scheme during the years i.e. 2009-10, 2010-11 and 2011-12 to the Ordnance Factory Board for supply of weaponry items to State Police is given in the Statement at Annexure-II.